

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA No. 474 of 2016 in  
DFR No. 2488 of 2016**

Dated: 16<sup>th</sup> September, 2016

In the matter of:

Changodar Chamber of Commerce & Industry  
Vs.

... Appellant(s)

Gujarat Nadu Electricity Regulatory Commission & Anr

... Respondent(s)

**ORDER**

The Court could not assemble on 15.09.2016 due to fire in the building.  
As agreed by the parties list the matter on **17/10/2016**.

Court Master